

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
METROPOLITAN LEISURE HOMES PRIVATE LIMITED**

1.	Name of Corporate Person	Metropolitan Leisure Homes Private Limited
2.	Date of incorporation of corporate person	31 st December, 2007
3.	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U70200TG2007PTC056896
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	H.No.1122 Road No.54 Jubilee Hills Hyderabad-500033, Telangana, India
6.	Liquidation Commencement Date of Corporate Person	8 th February, 2023
7.	Name, address, email address, telephone number and the registration number of the liquidator	Racharla Ramakrishna Gupta Flat No. T202, Technopolis,1-10-74/B, Above Ratnadeep, Super Market, Chikoti Gardens, Begumpet, Hyderabad - 500 016, Telangana, India Email: rp.ramakrishnagupta@gmail.com Telephone No.: +91 9848019915 Reg No.: IBBI/IPA-002/IP-N00012/2016-2017/10029
8.	Last date for submission of claims	10 th March, 2023

Notice is hereby given that the Metropolitan Leisure Homes Private Limited has commenced voluntary liquidation on 8th February, 2023.

The stakeholders of Metropolitan Leisure Homes Private Limited are hereby called upon to submit a proof of their claims, on or before 10th March, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: Hyderabad
Place: 10th February, 2023



Racharla Ramakrishna Gupta
Liquidator of Metropolitan Leisure Homes Private Limited
Reg No. IBBI/IPA-002/IP-N00012/2016-2017/10029

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

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METROPOLITAN LEISURE HOMES PRIVATE LIMITED

1 Name of corporate person
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2 Date of incorporation of corporate person
31st December, 2007

3 Authority under which corporate person is incorporated/ registered
Registrar of Companies, Hyderabad

4 Corporate Identity Number / Limited Liability Identity Number of Corporate Person
U70200TG2007PTC056896

5 Address of the Registered Office and Principal Office (if any) of Corporate Person
H.No.1122 Road No.54 Jubilee Hills Hyderabad-500033, Telangana, India

6 Liquidation Commencement Date of Corporate Person
8th February, 2023

7 Name, address, email address, telephone number and the registration number of the liquidator
Racharla Ramakrishna Gupta
Flat No. T202, Technopolis-1,10-74/B, Above Ratnadeep, Super Market, Chikoti Gardens, Begumpet, Hyderabad - 500 016, Telangana, India.
Email: rp.ramakrishnagupta@gmail.com
Telephone No.: +91 9848019915
Reg No.: IBB/I/PA-002/IP-N00012/2016-2017/10029

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Racharla Ramakrishna Gupta
Date: 10-02-2023 Liquidator of Metropolitan Leisure Homes Private Limited
Place: Hyderabad Reg No. IBB/I/PA-002/IP-N00012/2016-2017/10029

BLUE CLOUD SOFTECH SOLUTIONS LIMITED

CIN: L72200TG1991PLC013135
Regd. Office: 1-2-286, Domalguda, Hyderabad, Telangana, INDIA – 500029
Tel : +91 8019658999, Fax : 040-23392474, E-mail : csbluecloudsoft@gmail.com
Website: www.bluecloudsofttech.com

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31.12.2022

Sl. No.	Particulars	Amount in INR Lakhs, except for EPS					
		Quarter Ended		Nine Months Ended		Year Ended	
		31.12.2022	30.09.2022	31.12.2021	31.12.2022	31.12.2021	31.03.2022
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations (net)	24.15	10.00	5.00	50.15	16.50	22.00
2	Net Profit / (Loss) for the period (before tax, Exceptional and Extraordinary items)	1.15	0.82	10.87	3.62	11.87	12.49
3	Net Profit/(loss) for the period before tax (after Exceptional and Extraordinary items)	1.15	0.82	10.87	3.62	11.87	12.49
4	Net Profit / (Loss) for the period after tax (after exceptional and Extraordinary items)	0.85	0.61	7.56	2.65	8.30	10.53
5	Total comprehensive income for the period (comprising Profit/(loss) for the period(after tax) and other comprehensive income (after tax)	0.85	0.61	7.56	2.65	8.30	10.53
6	Equity share capital (of Rs 2/- each)	1162.02	1162.02	746.02	1162.02	746.02	1104.02
7	Earning per share						
	Basic EPS/(Rs.)	0.001	0.001	0.010	0.010	0.020	0.02
	Diluted EPS/(Rs.)	0.001	0.001	0.010	0.010	0.020	0.02

For and on behalf of the board of

M/s. Blue Cloud Softech Solutions Limited

Srinivasa Vadlamudi

Wholetime Director/Chairperson

(DIN: 07721150)

Place : Hyderabad

Date : 10.02.2023

Muthoot Homefin

Notice is hereby given to the public in general and in particular to the Borrower (s) & Guarantor(s) that the below described immovable property mortgaged to the secured creditor, the Possession of which has been taken by the Authorised Officers of Muthoot Home Fin (I) Ltd, the Secured Creditor, will be sold through Public auction on 'As is Where is Basis', 'As is What is Basis' and 'Whatever is There is Basis' on 15-03-2023 along with future interest, cost, other expenses till full realisation of outstanding dues etc; due to secured creditor.

Sr No.	Borrower(s)/ Co-Borrower(s)/ Guarantor(s) / Loan Account No.	Demand Notice Date and Amount	Reserve Price (RP)	Earnest Money Deposit (EMD) (10% of RP)	Description of the Immovable property
1	Sudheer Babu Guttala/ Manasa Guttala/ 049-04900189	15-Mar-21/Rs.1543279/- (Rupees Fifteen Lakh FortyThree Thousand Two Hundred SeventyNine only)	Rs.2584500/-(Rupees Twenty Five Lac Eighty Four Thousand Five Hundred Only)	Rs.258450/-(Rupees Two Lac Fifty Eight Thousand Four Hundred Fifty Only)	Beside Door No:3-129/4, R.S.No:47/3Tray Piece Bearing No:51/A-1 Lalacheruvu Panchayath, Rajanagar, Midlanhra Pradesh 533106. More Particularly Mentioned In The Sale Deed Registered No. 9649-2018 Dated- 31-Dec-18 In The Office Of Sub Registrar Rajanagar. Having Boundaries- North- House Of Door No.3-129/4, South- Land Of Rednam Amrendra Kumar, East- Road, West- A.P Housing Board Stray Piece
2	Ketha Ramasuryanarayana/ Ketha Varalakshmi/ 049-04900193	22-Apr-21/Rs.2081594/- (Rupees Twenty Lac Eighty One Thousand Five Hundred Ninety Four Only)	Rs.1674452.5/--(Rupees Sixteen Lac Seventy Four Thousand Four Hundred Fifty Two and Fifty Paise)	Rs.167445.25/-(Rupees One Lac Sixty Seven Thousand Four Hundred Forty Five and Twenty Five Paise)	Old Door No:1-195, New Door No:1-333R.S.No:5507/7, Gollala Mamidada Panchayathpedapudi Mandal, E G Distandhra Pradesh 533344

1. The Auction is being held on 'AS IS WHERE IS BASIS', 'AS IS WHAT IS BASIS' AND 'WHATEVER IS THERE IS BASIS'

2. The detailed terms and conditions of the auction sale are incorporated in the prescribed tender form, available at Muthoot Homefin (India) Ltd, Bldg No 3-6-2/1, 3Rd Floor Grampas Royal Mention, Main Road Himayat Nagar Hyderabad 500029

3. Last Date of Submission of Sealed Bid/Offer in the prescribed tender forms along with EMD payable by way of Demand Draft in Favor of 'Muthoot Homefin (India) Ltd', along with KYC is on 06-03-2023 till 4:00 PM at the Office address mentioned herein above. Tenders that are not filled up completely or tenders received beyond last date will be considered as invalid tender and shall accordingly be rejected. No interest shall be paid on the EMD.

4. Date of Inspection of the Immovable Property is on 24-02-2023 between 1.00 P.M to 3.00 P.M.

5. Date of Opening of the Bid/Offer Auction Date for Property is 15-03-2023 at the above mentioned Office address at 1:00 PM. by the Authorised Officer.

6. The MHIL C/O CFM-ARC shall not be responsible for payment of any outstanding statutory notice & Encumbrances / taxes arrears etc. if any and their Responsible to pay the sum would be that of the Successful auction purchase. The Intending bidder should make their own independent inquiries regarding the Encumbrances Title of property & also inspect & satisfy themselves.

7. The highest bidder shall be subject to approval of MHIL C/O CFM-ARC Ltd. Authorised Officer shall Reserve the right to accept all any of the offer /Bid so received without assign any reason whatsoever. His decision shall be final and binding.

8. The Borrower(s)/Guarantor(s) are hereby given 30 DAYS SALE NOTICE UNDER THE SARFAESI ACT, 2002 to pay the sum mentioned as above before the date of Auction failing which the immovable property will be auctioned and balance, if any, will be recovered with interest and costs. If the Borrower pays the amount due to CFM-ARC, in full, before the date of sale, auction is liable to be set aside.

For further details, contact the Authorised Officer, at the above mentioned Office address Contact Person - Priyanka Singh:- 897686867 Sd/- (Authorized Officer & Chief Manager) For Muthoot Homefin (India) Ltd.

Place : Andra Pradesh

Date : 11.02.2023

BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

C.P. (CAA) No. 11/230/HDB/2023

CONNECTED WITH

C.A. (CAA) No. 34/230/HDB/2022

IN THE MATTER OF COMPANIES ACT, 2013

IN THE MATTER OF SECTIONS 230 TO 232 OF THE COMPANIES ACT, 2013

AND

ALL OTHER APPLICABLE PROVISIONS OF THE SAID ACT

AND

IN THE MATTER OF SCHEME OF AMALGAMATION

BETWEEN

SUDHAKAR PVC PRODUCTS PRIVATE LIMITED

(TRANSFERREE COMPANY)

AND

SUDHAKAR PLASTIC PRIVATE LIMITED

(FIRST TRANSFEROR COMPANY)

AND

SUDHAKAR POLYMERS PRIVATE LIMITED

(SECOND TRANSFEROR COMPANY)

AND

SUDHAKAR IRRIGATION SYSTEMS PRIVATE LIMITED

(THIRD TRANSFEROR COMPANY)

AND

SUDHAKAR MARKETING AGENCIES PRIVATE LIMITED

(FOURTH TRANSFEROR COMPANY)

AND

THEIR RESPECTIVE SHAREHOLDERS AND CREDITORS

M/s. SUDHAKAR PVC PRODUCTS PRIVATE LIMITED,

a Company incorporated under the provisions of Companies Act, 1956, bearing CIN: U25119TG2010PTC066625 and having its registered office situated at Survey No 74/P, 75/P, 77/P and 85/P, BalaramThanda, Near Industrial Estate, Suryapet, Hyderabad, TG - 508213, India represented by its Director, Mr. Ravi Shankar Meela (DIN: 01684041), email : mahadev@sudhakarpipes.com, Ph: 9848017412.

.... Petitioner /Transferee Company

M/s. SUDHAKAR PLASTIC PRIVATE LIMITED,

a Company incorporated under the provisions of Companies Act, 1956, bearing CIN: U25209TG1992PTC014067 and having its registered office situated at BalaramThanda, Near Industrial Estate, Suryapet, Telangana – 508 214, India represented by its Managing Director, Mr. Meela Mahadev (DIN: 01642831) email: mahadev@sudhakarpipes.com, Ph: 9848017412.

.... Petitioner /First Transferor Company

M/s. SUDHAKAR POLYMERS PRIVATE LIMITED,

a Company incorporated under the provisions of Companies Act, 1956, bearing CIN: U25203TG1995PTC020498 and having its registered office situated at BalaramThanda, Near Industrial Estate, Suryapet, Nalgonda – 508214, Telangana, India represented by its Managing Director, Mr. Meela Vasudev (DIN: 01684054) email: mahadev@sudhakarpipes.com, Ph: 9848017412.

.... Petitioner /Second Transferor Company

M/s. SUDHAKAR IRRIGATION SYSTEMS PRIVATE LIMITED,

a Company incorporated under the provisions of Companies Act, 1956, bearing CIN: U014011TG1997PTC028394 and having its registered office situated at Sy.No. 115,118,119,129&130 BalaramThanda, Suryapet, Nalgonda District- 508214, Telangana, India represented by its Managing Director, Mr. Jayadev Meela (DIN: 00736927) email: mahadev@sudhakarpipes.com, Ph: 9848017412.

.... Petitioner /Third Transferor Company

M/s. SUDHAKAR MARKETING AGENCIES PRIVATE LIMITED,

a Company incorporated under the provisions of Companies Act, 1956, bearing CIN: U25209TG1998PTC029136 and having its registered office situated at E-9, Industrial Estate, Suryapet, Nalgonda District, Telangana – 508 214, India represented by its Managing Director, Mr. Ravi Shankar Meela (DIN: 01684041) email: mahadev@sudhakarpipes.com, Ph: 9848017412.

.... Petitioner /Fourth Transferor Company

NOTICE OF HEARING OF PETITION UNDER RULE 16 OF THE COMPANIES (COMPROMISES, ARRANGEMENTS AND AMALGAMATIONS) RULES, 2016

Notice is hereby given that a Joint Company Petition under section 230 to 232 of the Companies Act, 2013, was presented by Sudhakar Plastic Private Limited (First Transferor Company), Sudhakar Polymers Private Limited (Second Transferor Company), Sudhakar Irrigation Systems Private Limited (Third Transferor Company), Sudhakar Marketing Agencies Private Limited (Fourth Transferor Company) and Sudhakar PVC Products Private Limited (Transferee Company) on 23.01.2023, before the Hon'ble National Company Law Tribunal, Hyderabad Bench, for obtaining its sanction to the Scheme of Amalgamation of Sudhakar Plastic Private Limited (First Transferor Company), Sudhakar Polymers Private Limited (Second Transferor Company), Sudhakar Irrigation Systems Private Limited (Third Transferor Company), Sudhakar Marketing Agencies Private Limited (Fourth Transferor Company) with Sudhakar PVC Products Private Limited (Transferee Company) and their respective shareholders and creditors. The said Company Petition was admitted by the Hon'ble Tribunal on 27.01.2023 and as per the order dated 02.02.2023 of the Hon'ble Tribunal, the said Joint Company Petition is fixed for final hearing before the Hon'ble National Company Law Tribunal, Hyderabad Bench on 31.03.2023. Any person desirous of supporting or opposing the said Petition should send to the Petitioner's advocate, notice of his intention, signed by him or his advocate, with his name and address, so as to reach the Petitioner's advocate not later than two days before the date fixed for the hearing of the Petition (i.e., on or before 28.03.2023). Where such person seeks to oppose the Petition, the grounds of opposition or a copy of his affidavit shall be furnished with such notice. A copy of the Petition will be furnished by the undersigned to any person requiring the same on payment of the prescribed charges for the same.

Sd/-

M. Ramana Reddy

Practicing Company Secretary

Counsel for Petitioner Companies

Nirmal Towers 403, Flat No. 106,

Near Sai Baba Temple, Dwarkapuri Colony,

Punjagutta, Hyderabad – 500082

Date : 10.02.2023

Place : Hyderabad

Regency Ceramics Limited

CIN : 26914TG1983PLC004249

Registered office : Plot No.89/A, Aishwarya, 1st Floor, Street No.8, Sagar Society, Road No.2, Banjara Hills, Hyderabad - 500 034,
E-mail I.D : cosec@regencycities.com | Website : www.regencycities.com

Extract of Unaudited Financial Results for the Quarter ended December 31st, 2022 (Rs. in Lakhs)

PARTICULARS	Quarter Ended		Nine Months Ended		Year ended
	31.12.2022	30.09.2022	31.12.2021	31.12.2021	
	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1 Total Income from Operations (net)	(110.37)	(124.22)	(164.82)	(364.28)	(548.33)
2 Net Profit/(Loss) for the period (before tax and exceptional items)	(110.37)	(124.22)	(164.82)	(364.28)	(548.33)
3 Net Profit/(Loss) for the period (before tax after exceptional items)	(110.37)	(124.22)	(164.82)	(364.28)	(548.33)
4 Net Profit/(Loss) for the period after tax (after exceptional items)	(110.37)	(124.22)	(164.82)	(364.28)	(548.33)
5 Exceptional Items (income)	-	-	-	-	-
6 Total comprehensive income for the period	2,644.16	2,644.16	2,644.16	2,644.16	2,644.16
7 Equity Share Capital					
8 Reserves (excluding Evolution Reserves) as shown in the Audited Balance Sheet of previous year					
9 Earnings Per Share (Not Annualised):					
Basic : (Rupees)	(0.42)	(0.47)	(0.62)	(1.38)	(1.63)
Diluted : (Rupees)	(0.42)	(0.47)	(0.62)	(1.38)	(1.63)

NOTE: The above is an extract of the detailed format of Quarter ending unaudited financial results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the quarter ending unaudited financial results are available on the Stock Exchange Websites (www.bseindia.com) & (www.nseindia.com) and on the Company's Website: www.regencycities.com.

By order of the Board of Directors of

For Regency Ceramics Limited

Sd/-

Narala Satyendra Prasad

Wholetime Director & CFO

Place : Hyderabad

Date : 10-02-2023

MAHAVEER FINANCE INDIA LIMITED

CIN: U65191TN1981PLC008555

Agarwal Court, K.G.Plaza, Shop Nos. T8 & T9, 3rd Floor, No.41-44, General Patters Road, Chennai - 600002

Telephone No. 044-28614466, Website: www.mahaveerfinance.com

Disclosure as per Regulation 52(8), read with Regulation 52(4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015 (Rs.in Lakhs)

Sl. No.	Particulars	Quarter ended	Quarter ended	Year ended
		31.12.2022	31.12.2021	31.03.2022
		Unaudited	Unaudited	Audited
1	Total Income from Operations	2,517.35	1,877.88	8,451.66
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	387.58	3.19	1,383.93
3	Net Profit / (Loss) for the period (before Tax, after Exceptional and/or Extraordinary items)	387.58	3.19	1,383.93
4	Net Profit / (Loss) for the period after Tax (after Exceptional and/or Extraordinary items)	344.99	3.94	1,048.50
5	Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after Comprehensive Income (after Tax)	346.16	9.97	1,057.08
6	Paid up Equity Share Capital	1,226.39	1,226.39	1,226.39
7	Reserves (Including Revaluation Reserves)	7,325.64	5,146.04	5,927.79
8	Securities Premium Account	2,073.63	2,073.63	2,073.63
9	Net worth	10,625.67	8,446.06	9,227.82
10	Paid up Debt Capital / Outstanding Debt	9,995.70	8,955.51	11,977.44
11	Outstanding Redeemable Preference Shares	-	-	-
12	Debt Equity Ratio	3.97	4.05	4.07
13	Earnings Per Share (of Rs.10/-each) (for continuing and discontinued operations) 1. Basic & Diluted:	2.81	0.08	8.55
14	Capital Redemption Reserve	-	-	-
15	Debenture Redemption Reserve	-	-	-
16	Debt Service Coverage Ratio	0.26	0.30	0.36
17	Interest Service Coverage Ratio	1.27	1.00	1.31

Notes :

a. The above is an extract of the detailed format of quarterly financial results filed with the Stock Exchanges under Regulation 52 of the SEBI LODR Regulations. The full format of the quarterly financial results is available on the websites of the Stock Exchange (https://www.bseindia.com/) and the listed entity (http://mahaveerfinance.com/).

b. For the other line items referred in the Regulation 52 (4) of the LODR Regulations, pertinent disclosures have been made to the BSE Limited and can be accessed on the URL (https://www.bseindia.com/)

for Mahaveer Finance India Limited

Praveen Dugar

Executive Director and CFO

DIN: 00190780

Place : Chennai

Date : 10.02.2023

LAKSHMI FINANCE & INDUSTRIAL CORPORATION LIMITED

CIN:L65920TG1923PLC000044

Regd., Office:1-10-60/3, "Suryodaya", 1st floor, Begumpet, Hyderabad - 500 016

Tele No:040-27760301/27767794, E-mail: lakshmi_lfc@yahoo.com Website : www.lakshmiifinance.org.in

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2022. ((Amount ₹ in Lakhs)

Sl. No.	Particulars	3 Months ended	9 Months ended	3 Months ended
		31.12.2022	31.12.2022	31.12.2021
		(Unaudited)	(Unaudited)	(Unaudited)
1	Total Income from operations	158.51	224.93	63.06
2	Net Profit for the period (Before Tax, Exceptional and/or Extraordinary Items)	114.70	78.11	19.66
3	Net Profit for the period before Tax (After Exceptional and/or Extraordinary Items)	114.70	78.11	19.66
4	Net Profit for the period after Tax (After Exceptional and/or Extraordinary Items)	98.20	88.63	30.19
5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and other Comprehensive Income (after tax))	98.20	88.63	30.19
6	Equity Share Capital (Face Value of Rs.10/- per share)	300.00	300.00	300.00
7	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations)	3.27	2.95	1.01
	- Basic and Diluted - (Rs.)			

Notes:

1 The above results are reviewed by the Audit Committee and approved by the Board at its meeting held on 10th February, 2023.

2 The above is an extract of the detailed format of quarterly Financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the website of the Stock Exchange and the listed entity.

For and on behalf of the Board of Directors

Lakshmi Finance & Industrial Corporation Limited

Sd/-

K. HARISHCHANDRA PRASAD

MANAGING DIRECTOR (DIN No. 00012564)

Place: Hyderabad

Date : 10.02.2023

AMBICA AGARBATHIES AROMA & INDUSTRIES LIMITED

CIN:L24248AP1995PLC020077

Regd Office : Sankar Towers, Power pet, Eluru, West Godavari Dist Andhra Pradesh-534002,

EXTRACT OF UNAUDITED FINANCIAL RESULTS FOR THE THIRD QUARTER ENDED 31.12.2022 (Rs. In Lakhs)

Sl. No.	PARTICULARS	QUARTER ENDED	NINE MONTHS ENDED	QUARTER ENDED
		31.12.2022	31.12.2022	31.12.2021
		Unaudited	Un-Audited	Un-Audited
1	Total Income from operations (net)	3,266.48	8,555.42	2,920.59
2	Net Profit / (Loss) for the period (before tax, exceptional and/or Extraordinary items)	122.40	(14.87)	(45.61)
3	Net Profit / (Loss) for the period before tax (after exceptional and/or Extraordinary items)	122.40	(14.87)	(45.61)
4	Net Profit / (Loss) for the period after tax (after exceptional and/or Extraordinary items)	167.43	75.20	35.28
5	Total comprehensive income for the period (comprising profit / (loss) for the period (after tax) and other comprehensive income (after tax))	167.43	75.20	35.28
6	Equity Share Capital	1,717.74	1,717.74	1,717.74
7	Earnings per share (before extraordinary items) (of Rs. 10/- each)			
	(a) Basic	0.98	0.44	0.21
	(b) Diluted	0.98	0.44	0.21
8	Earnings per share (after extraordinary items) (of Rs.10/- each)			
	(a) Basic	0.98	0.44	0.21
	(b) Diluted	0.98	0.44	0.21

Note:

1. The above results were reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company at their meeting held on 10th February 2023.

2. The above is an extract of the detailed format of Quarterly/Annual Financial Results filed with the Stock Exchanges under regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly / Annual Financial Results are available on the Stock Exchange website. i.e. BSE Limited at www.bseindia.com

For Ambica Agarabathies Aroma & Industries Limited

Sd/-

Ambica Krishna

Chairman and Managing Director

Place: Eluru

Date : 10-02-2023

Piramal

Capital & Housing Finance

Registered Office Address: Unit No.601, 6th Floor Piramala Amiti Building, Piramal Agastya Corporate Park, Kamani Junction, Opp Fire Station, LBS Marg, Kurla (West), Mumbai- 400 070.
CIN:L65910MH1984PLC032639, Web Side:- www.piramalfinance.com
Branch Address: Dhiraj Baug, Building "A" Ground & 1st Floor, Beside Axis Bank, Opp. Monalisa Building, Agra Road, Hari Niwas Circle, Naupada, Thane (West)- 400602.

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 read with Rule 3 (1) of the Security Interest (Enforcement) Rules, 2002. The undersigned is the Authorised officer of Piramal Capital & Housing Finance Limited (PCHFL) (formerly known as Dewan Housing Finance Corporation Ltd (DHFL) under Securitisation And Reconstruction Of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, the Authorised Officer has issued Demand Notices under Section 13(2) of the said Act, calling upon the following Borrower(s) (the "said Borrower(s)"), to repay the amounts mentioned in the respective Demand Notice(s) issued to them that are also given below. In connection with above, Notice is hereby given, once again, to the said Borrower(s) to pay to PCHFL, within 60 days from the publication of this Notice, the amounts indicated herein below, together with further interest as detailed in the said Demand Notice(s), from the date(s) mentioned below till the date of payment and/or realization, payable under the loan agreement read with other documents/writings, if any, executed by the said Borrower(s). As security for due repayment of the loan, the following assets have been mortgaged to PCHFL by the said Borrower(s) respectively.

Name of the Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount with NPA date	Description of secured asset (Immovable property)
(LC No. 16800000554 of Warangal Branch) Kamalakhar Rao Konduru (Borrower) Niropoora Konduru (Co Borrower 1)	27-12-2022/ Rs.16,93,004/- (Sixteen lakh Ninety Three Thousand Four Rupees) NPA (08-11-2022)	Flat No 105, Grund Floor, K K Towers, Wyra Beside Paruchri Garden Khammam, Wyra Khammam Telangana:- 507165
(LC No. 18600000922 of A S Rao Nagar Branch) Praveen Kumar Gunnammagari (Borrower) Rajitha Gunnammagari (Co Borrower 1)	27-12-2022/ Rs.13,15,888/- (Thirteen lakh Fifteen Thousand Eight Hundred Eighty Eight Rupees) NPA (09-10-2022)	Flat No.104, First Floor Sai Nivas Apart Plot No.1, Syno.303/A, Sv Nagar Nagaram(V) & G.P, Keesara (M) R.R. Dist Hyderabad Hyderabad Telangana:- 500083
(LC No. 08500006028 of Hyderabad Metro Branch) Kutumbrao Gatri (Borrower) Surekha Kommerla (Co Borrower 1)	27-12-2022/ Rs.24,89,630/- (Twenty Four lakh Eighty Nine Thousand Six Hundred Thirty Rupees) NPA (09-10-2022)	H-5, Ground Floor, Sri Sai Heights Plot Nos. 1, 18P, 19 To 21, Sy Nos. 75- 78 Nizampet VI & G P, Quthbullapur R R District, Hyderabad Rangareddi Telangana:- 500072
(LC No. 157000000898 of Hyderabad Metro Branch) Lakshmaiah Kodaboyina (Borrower) Savithri Kondaboina (Co Borrower 1)	27-12-2022/ Rs.12,03,557/- (Twelve lakh Three Thousand Five Hundred Fifty Seven Rupees) NPA (09-10-2022)	Plot No.71,Nr H. No.3-1-252/5, Opp Ayappa Fun. Hl, Nr Ayappa Temple, Ayappa Nagar, Vasavi Nagar, Sircilla Rd, W-3, Karamareddy Nizamabad Telangana:- 503111
(LC No. 18600001229 of A S Rao Nagar Branch) Srinivasa Rao Alankhi (Borrower) Sharada Alanki (Co Borrower 1)	27-12-2022/ Rs.14,92,904/- (Fourteen lakh Ninety Two Thousand Nine Hundred Four Rupees) NPA (09-10-2022)	Flat 508, 5th Floor Manasa Nest, Plot No. 23, 24, 27, 28 Part Mehil Junc Sub Colony, Syno.357/1 & 357/3, Mouali, Malkaigiri Ghmc Hyderabad Hyderabad Telangana:- 500040
(LC No. 085000007738 of Hyderabad Metro Branch) Mohammed Wasif Uddin (Borrower) Fathima Begum (Co Borrower 1)	27-12-2022/ Rs.1,91,256/- (One lakh Ninety One Thousand Two Hundred Fifty Six Rupees) NPA (09-10-2022)	Plot No.374/P, S Nos.51/P To 59/P, Sindhuvanam, Haridasipally Vi Ahmedguda G P, Keesara M M M Dist, Hyd Rangareddi Telangana:- 501301
(LC No. 211HYB32625 of Hyderabad- Ameerpet Branch) Bhagyanagar Sreekanth (Borrower)	27-12-2022/ Rs.66,52,758/- (Sixty Six lakh Fifty Two Thousand Seven Hundred Fifty Eight Rupees) NPA (09-10-2022)	Duplex Flat No.301 And 401, 3Rd And 4Th Flr, Trk Residency, Ph No.8-2-248/B/4, P No. 9, Sy No 116/1, Jour Nalst Col, Rd No.3, Banjara

